

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:10  
ANSWERED ON:24.11.2014  
RADIATION NORMS FOR TELECOM OPERATORS  
Udasi Shri Shivkumar Chanabasappa

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has announced more stringent radiation norms for mobile towers as well as imposition of hefty penalty for non-compliance of Electro Magnetic Field standards in the country;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any time limit for cell phone operators to comply with the new norms;
- (d) if so, the details thereof; and
- (e) the extent to which the new norms have been implemented and achieved as a result thereof ?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 10 FOR 24TH NOVEMBER, 2014 REGARDING "RADIATION NORMS FOR TELECOM OPERATORS".

(a) & (b) Yes Madam, Department of Telecommunication (DoT) has prescribed stricter precautionary limits for Electro Magnetic Field (EMF) radiation from mobile phone towers. The norms for exposure limit for the Radio Frequency Field (Base Station Emissions) have been reduced to 1/10th of the existing limits prescribed by International Commission on Non Ionizing Radiation Protection (ICNIRP) with effect from 01.09.2012. The present prescribed limits for EMF radiations from Base Station in India are as below -

Frequency Range	E-Field Strength (Volt/Meter)	H-Field Strength (Amp/Meter)	Power Density (Watt/Sq.Meter)
400MHz to 2000MHz	$0.434f \hat{A}^{1/2}$	$0.0011f \hat{A}^{1/2}$	$f/2000$

2GHz to 300GHz	19.29	0.05	1
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(f is frequency in MHz)

In case, any Base Transceiver Station (BTS) site is found to violate the prescribed EMF norms, as per the prescribed procedure, actions are taken by imposing a penalty of Rs. 10 lakh per BTS per incidence.

(c) to (e) The new norms for radiation from mobile phone towers have been implemented throughout India with effect from 01.09.2012.